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6

ment in Haryana. (*Interruption*) I am only meeting the points raised by my hon. friends.

डा० रत्नाकर पांढेयः केंडीडेटकी हत्या कर रही है (व्यरुधान)

SHRI M. S. GURUPADASWAMY: There should be an extraordinary reason for suspension of the Question Hour. Question Hour is a right of every Member and this cannot be treated lightly. Nothing is so important as going through the Question Hour. (*Interruptions*) You are taking away the fundamental right of a Member. (*Interruptions*)

डा० रस्नाकर पांडेयः राष्ट्रपति झासन लागू करिये हरियाणा में । जनतंत्र की हत्या हुई (व्यवधान) वी०पी०सिंह का इस्तीफा लेकर भ्राइये (व्यवधान)

SHRI M. S. GURUPADASWAMY: This is how you are observing democratic norms to the House. That is what Shri Shiv Shanker was talking about. (*Interruptions*) Any motion.

डा० रत्ताकर पांडेय : हत्यारी सरकारी की रक्षा मत करिये (व्यवधान)

SHRI M. S. GURUPADASWAMY: May I read the rule for the benefit of the House? T will read the rule. (*.Interruptions*)

SHRI V. NARAYANASAMY (Pondicherry): The Haryana Government should be dismissed and Chautala should go immediately.

SHRI M. S. GURUPADASWAMY:

"Any member may, with the consent of the Chairman, move that any rule may be suspended in its application to a particular motion before the Council and if the motion is carried the rule in question shall be suspended for the ttaie being."

This rule provides that you should give consent. Unless you give consent, no motion can be moved. You have not even given your consent to the motion. (*Interruptions*) You should give your consent about the suspension.

SHRI P. SHIV SHANKER; It has already been moved.

MR. CHAIRMAN: The question is:

That Rule 38 be suspended.

The motion was adopted.

MR. CHAIRMAN: The Question Hour is suspended.

डा० एल्लाकर पां**डेय : सभापति जी ने** ग्राज जनतंत्र की लाज ढचा ली है ... (व्यवधान)

श्रो सुदोध कांत सहाय : आप उसकी हत्या कीजिये ... (व्यवधान)

डा० रत्नाकर पांडेय : हम उन्हें बधाई देते हैं ।

WRITTEN ANSWERS TO QUESTIONS

Shortage of coal in Gujarat

*261. SHRI ANANTRAY DEVSHAN-KER DAVE; Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Gujarat is facing acute shortage of coal;

(b) whether any demand has been received by the Central Government from Gujarat to release its quota of coal in*" mediately; and

(c) if so, what action has been taken in this regard?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Coal supplies made to the power houses of Gujarat in the last two quarters of 1989-90 as compared to 1988-89 and in April

7Written Answers[RAJYA SABHA]to Questions'90 as compared to April'89 are as under:—

(Figures in '000 tonnes)

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								Linkage	Receipt	% Mate- rialisation
1988-89	_	-				<u> </u>		<u></u>		······································
Oct. '88-Dec. '88	•	•		,				2770	2394	86
Jan. '89-March '89								3080	2572	84
1988- 89										
Oct. '89-Dec. '89			•	-				2730	2387	87
Jan. '90-March '90		•			•			3270	2520	77
April '89		۰.	•			•	•	1050	759	72
April '90			•			•		1138	756	67

The decrease in percentage materialisation during Jan.—March, 1990 and April '90 is mainly on account of substantial increase in linkage of coal during this period.

Coal supplies made by CIL to Gujarat for other sectors in the last two quarters of 1989-90 and during the corresponding, periods of the previous year are given in Statement I. *[See* Appendix CLIV, Annexure No. 60] Supplies made (by rail only) during April '90 and April '89 are also given in the Statement II. *[See* Appendix CLIV, Annexure No. 60.]

(b) and (c) On 12-5-1990, a message, was received from the Government of Gujarat regarding short supply of coal to textile and ceramic industries and coke to foundry units of Gujarat and requesting for 7 rakes of coal. CIL has been asked to step up coal despatches for industrial consumers of Gujarat. Since 12-5-1990, 7 rakes from SECL and 2 rakes from WCL have been despatched for teltile, ceramic, pottery and other non-core sector consumers of Gujarat as per the following details:—

Textile	= 4 rakes
Potteries/Ceramic and Glass	= 2 rakes
Heavy Chemicals	= 1 take
Others	= 2 rakes
	9 rakes upto 18-5-1990

Public Sector Undertakings engaged to manufacturing of photographic goods

*262. SHRI V. GOPALSAMY:

SHRI PASUMPON THA-KIRUTTINAN:

Will the Minister of INDUSTRY bo pleased to state:

(a) what is the production capacity of Public Sector Undertakings engag-